

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

STARRED QUESTION NO:159

ANSWERED ON:30.11.2009

OLD AGE HOMES

Lal Shri Kirodi ;Singh Shri Radha Mohan

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the criteria/ guidelines laid down for construction/ maintenance of old age homes in the country;
- (b) the number of said homes set up during the last three years and the current year, State-Wise;
- (c) the number of aged persons living in each of the said homes during the said period, location-wise;
- (d) whether any proposal including the proposals received from Rajasthan for setting up such homes are pending with the government;
- (e) if so, the details thereof alongwith the action taken in this regard, State-wise; and
- (f) the funds provided/ proposed to be provided for the purpose during the said periods, State-wise?

Answer

MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT(SHRI MUKUL WASNIK)

(a)to (f) A Statement is laid on the Table of the House.

Statement referred to parts (a) to (e) in reply to Lok Sabha Starred Question No.159 for answer on 30.11.2009 regarding OLD AGE HOMES by: SHRI KIRODI LAL MEENA AND SHRI RADHA MOHAN SINGH

(a): At present, there is no Scheme of giving assistance for construction of Old Age Homes.

Under the Ministry's Scheme of Integrated Programme for Older Persons (IPOP), grant-in-aid is provided for maintenance of Old Age Homes (OAHs) to suitable NGOs, Panchayati Raj Institutions/ Local bodies, and Government recognised institutions like Nehru Yuva Kendras based on the recommendation of the State level Grants-in-aid Committee, together with satisfactory inspection reports sent by the State Government. In case of non-governmental organisations, they should be a registered society having experience of at least two year in the field to be eligible for assistance.

(b) & (c): State-wise number of Old Age Homes for which grant was provided under IPOP for the first time, since 2006-07, and the location of such OAHs are given in Annexure-I. Grant has been sanctioned for 25 inmates for each of these homes.

(d) & (e): Yes Sir. State-wise number of new proposals for Old Age Homes recommended by State Governments, including Rajasthan, during 2009-10 under IPOP, which are pending, are at Annexure-II. These cases are being processed as per the eligibility norms and subject to availability of funds under the Scheme.

(f): State-wise amount of grants sanctioned for the first time for maintenance of OAHs, since 2006-07 is shown on column 5 of Annexure-I.